



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.09.2026

NOTICE

Please take notice that the following matters listed in the Court of Registrar on 23.09.2026 were not taken up. The next date listing in the matters is **24.09.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6787 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Amarendra Financial Pvt. Ltd. Vs. Cynosure Real Estates Pvt. Ltd.	Ravi Prakash
2.	I.A. No. 6788 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Dinkar Commercial Pvt. Ltd. Vs. Cynosure Real Estates Pvt. Ltd.	Ravi Prakash
3.	I.A. No. 6789 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Deepak Garg Vs. Sare Gurugram Private Limited & Anr.	Thomas Oommen
4.	I.A. No. 6800 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	CA Ashish Avinash Saoji. Vs. Uttamben Vijayraj Mehta & Ors.	G. Aniruth Purusothaman

5.	I.A. No. 6807 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	CA Ashish Avinash Saoji. Vs. Uttamben Vijayraj Mehta & Ors.	G. Aniruth Purusothaman
6.	I.A. No. 6861 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Manoj Kumar Goyal & Anr. Vs. Dinesh Khetan & Ors.	Rishi Kapoor
7.	I.A. No. 6887 of 2026 in Restoration App. (AT) No. ____ of 2026 in Comp. App. (AT) (Ins) No. 291 of 2026	Walchandnagar Industries Limited Vs. Swaraj India Agro Ltd.	Abha Gokhale

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar